RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/**70**/2017

Date: -03.06.2017

Field placement of SMT. KALPANA PAREEK, Trainee Civil Judge, presently having field training at Churu Judgeship, is hereby changed from Churu to Fatehpur (Sikar).

BY ORDER

Date: 03.06.2017

REGISTRAR (ADMN.

No.RJS/Estt.B2(i)/09/2016/**6237**

Copy forwarded to the following for information and necessary action:-

- 1. The Secretary to the Law Minister, Government of Rajasthan, laipur.
- 2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- The Secretary, Lokayukta, Sachivalaya, Jaipur.
 The Accountant General, Rajasthan, Jaipur.
- (Vig.)/(Admn.)/(Rules)/(Exam.)(Class.),O.S.D.(F&I.) Registrar Rajasthan High Court, Jodhpur.
- 7. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Jaipur.
- 8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of the order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 9. All Senior Deputy Registrars/Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 10. The District & Sessions Judge, Churu with the request to distribute the copy of the order to the concerned trainee officer.
- 11. The District & Sessions Judge, Sikar.
- 12. The Director, Rajasthan State Judicial Academy, Jodhpur, Near Medical and Health Department, Jhalamand Circle, Old Pali Road, Jodhpur.
- 13. Concerned treasury officers.
- 14. P.S. to All Hon'ble Judges at Jodhpur.
- 15. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/

Conf./Accounts/General/

Sub Court/Statistics/Computer Cell.

RIS Leave/Ir.Actt./Building Cell.

REGISTRAR (ADMIN